

Central Administrative Tribunal  
Principal Bench: New Delhi

(2)

OA NO. 380/2003  
MA NO. 405/2003

New Delhi this the 19th day of August, 2003

Hon'ble Shri Kuldip Singh, Member (J)

Dr. S.S. Sharma,  
Ex. Vice Principal (Retd.),  
Kendriya Vidyalaya,  
Mathura - Cantt.

Residential Address:  
Qr. No. 48-A, Kadamb Vihar,  
Post Office Baad,  
Distt.  
District : Mathura (U.P.)

Applicant

(By Advocate: Shri D.N. Sharma)

Versus

1. Union of India through  
The Secretary to the Govt. of India, Ministry of HRD,  
Kendriya Vidyalaya Sangathan Branch,  
Shastri Bhawan,  
New Delhi.
2. The Commissioner,  
Kendriya Vidyalaya Sangathan,  
18, Institutional Area,  
Shaheed Jeet Singh Marg,  
New Delhi-110 016.
3. The Superintendent (Accounts),  
Kendriya Vidyalaya Sangathan,  
(Provident Fund Section),  
18 Institutional Area,  
Shaheed Jeet Singh Marg,  
New Delhi-110016.

Respondents

(By Advocate: Shri S. Rajappa)

O R D E R (Oral)

Hon'ble Shri Kuldip Singh, Member (J)

Counsel for applicant seeks permission to withdraw  
the OA. Accordingly, OA is dismissed as withdrawn.

  
( KULDIP SINGH )  
Member (J)

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